

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: AUGUST 05, 2026

No. 2225 /Admin. (Services)/2026

Pursuant to Government Office Memorandum No. 639/VII-Nyay-2-2026-173G/2015 T.C.-2 dated 28.07.2026, Sri **Ram Nagina Yadav**, District & Sessions Judge (Retired) is appointed/posted as Presiding Officer, Additional Court, Gorakhpur created vide G.O. No. 02/2016/1943/VII-Nyay-2-2015-173G/2015 dated 30.12.2015.

No. 2226 /Admin. (Services)/2026

Pursuant to Government Office Memorandum No. 639/VII-Nyay-2-2026-173G/2015 T.C.-2 dated 28.07.2026, Sri **Akhilesh Dubey**, District & Sessions Judge (Retired) is appointed/posted as Presiding Officer, Additional Court, Varanasi created vide G.O. No. 02/2016/1943/VII-Nyay-2-2015-173G/2015 dated 30.12.2015.

No. 2227 /Admin. (Services)/2026

Pursuant to Government Office Memorandum No. 639/VII-Nyay-2-2026-173G/2015 T.C.-2 dated 28.07.2026, Sri **Ashok Kumar Singh-VII**, District & Sessions Judge (Retired) is appointed/posted as Presiding Officer, Additional Court, Kanpur Nagar created vide G.O. No. 02/2016/1943/VII-Nyay-2-2015-173G/2015 dated 30.12.2015.

No. 2228 /Admin. (Services)/2026

Pursuant to Government Office Memorandum No. 639/VII-Nyay-2-2026-173G/2015 T.C.-2 dated 28.07.2026, Sri **Vijai Pal**, Presiding Officer, Motor Accident Claims Tribunal (Retired) is appointed/posted as Presiding Officer, Additional Court, Lucknow created vide G.O. No. 02/2016/1943/VII-Nyay-2-2015-173G/2015 dated 30.12.2015.

No. 2229 /Admin. (Services)/2026

Pursuant to Government Office Memorandum No. 639/VII-Nyay-2-2026-173G/2015 T.C.-2 dated 28.07.2026, Sri **Navneet Kumar Giri**, Additional District & Sessions Judge (Retired) is appointed/posted as Presiding Officer, Additional Court, Lucknow created vide G.O. No. 02/2016/1943/VII-Nyay-2-2015-173G/2015 dated 30.12.2015.

No. 2230 /Admin. (Services)/2026

Pursuant to Government Office Memorandum No. 639/VII-Nyay-2-2026-173G/2015 T.C.-2 dated 28.07.2026, Sri **Diwakar Prasad Chaturvedi**, District & Sessions Judge (Retired) is appointed/posted as Presiding Officer, Additional Court, Kanpur Nagar created vide G.O. No. 02/2016/1943/VII-Nyay-2-2015-173G/2015 dated 30.12.2015.

No. 2231 /Admin. (Services)/2026

Pursuant to Government Office Memorandum No. 639/VII-Nyay-2-2026-173G/2015 T.C.-2 dated 28.07.2026, Sri **Ali Raja**, Additional District & Sessions Judge (Retired) is appointed/posted as Presiding Officer, Additional Court, Kanpur Nagar created vide G.O. No. 02/2016/1943/VII-Nyay-2-2015-173G/2015 dated 30.12.2015.

No. 2232 /Admin. (Services)/2026

Pursuant to Government Office Memorandum No. 639/VII-Nyay-2-2026-173G/2015 T.C.-2 dated 28.07.2026, Sri **Anil Kumar Vashistha**, Presiding Officer, Motor Accident Claims Tribunal (Retired) is appointed/posted as Presiding Officer, Additional Court, Saharanpur created vide G.O. No. 02/2016/1943/VII-Nyay-2-2015-173G/2015 dated 30.12.2015.

No. 2233 /Admin. (Services)/2026

The Hon'ble Court's Notification No. 1881/Admin. (Services)/2025 dated 11.12.2025 regarding posting of Sri Kripa Shankar Sharma as Presiding Officer, Additional Court, Meerut, is hereby cancelled.

BY ORDER OF THE HON'BLE COURT

sd/-

(MANJEET SINGH SHEORAN)
REGISTRAR GENERAL

No. 457/Admin. (Services)/2026: Allahabad: Dated: August 05, 2026

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001. (Through E-mail)
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve the Officer concerned, if any. (through E-mail)
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow. (Information available on E-mail)
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Through E-mail)
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Through E-mail)
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges of the concerned Districts are directed to permit above-mentioned Officers to take charge of the Courts in their respective districts. (Through E-mail)
- 8.

i	Sri Ram Nagina Yadav, R/o 102/40, Lohiya Enclave 1, Near Zoo at Gorakhpur - 273016
ii	Sri Akhilesh Dubey, R/o Village & Post 0 Kapsethi, District- Varanasi - 221403
iii	Sri Ashok Kumar Singh-VII, R/o Village – Nathan Pur, Post - Khapraila Bazar via Bikapur, P.S. - Tarun, District – Ayodhya (Faizabad) - 224204
iv	Sri Vijai Pal, R/o Village & Post - Kandhi, P.S. - Malawan, District- Fatehpur - 212601
v	Sri Navneet Kumar Giri, R/o 193-D, Rasoolabad Colony Lines, Teliarganj, Prayagraj - 211004
vi	Sri Diwakar Prasad Chaturvedi, R/o Village – Salarpur, Post – Karaura, District -

	Jaunpur
vii	Sri Ali Raja, R/o Mohalla – Gadiwan, Ward No. 05, Bharatganj, Prayagraj.
viii	Anil Kumar Vashistha, R/o H.No. SD 88, Sector – 63A, Noida - 201301

The above mentioned appointed Officers shall proceed to take over charge of their places of posting immediately.

The above-mentioned officers will be posted in the Additional Court for a period of three years or until they attain the age of 65 years, whichever is earlier.

The taking over charge certificate may kindly be sent to the Deputy Registrar (Confidential-'B') & Assistant Registrar (Services), High Court, Allahabad, both physically and via the e-mail ID **confb@allahabadhighcourt.in**

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. Mahalekhakar (Lekha Evam Hakdari-2/Audit-2), U.P., Allahabad.
11. The Registrar (Judicial) (Confidential), High Court, Allahabad. (Through E-mail)
12. The Registrar (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad. (Through E-mail)
13. The Registrar (Judicial) (Budget), High Court, Allahabad. (Through E-mail)
14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad. (Through E-mail)
15. The Deputy Registrar (Admin Misc.-2), High Court, Allahabad. (Through E-mail)
16. The Deputy Registrar (G.), High Court, Allahabad. (Through E-mail)
17. The Deputy Registrar (Admin.A-3) Section, High Court, Allahabad. (Through E-mail)
18. The Assistant Registrar (Admin. C) Section, High Court, Allahabad. (Through E-mail)
19. The Assistant Registrar (Admin. H) Section, High Court, Allahabad. (Through E-mail)
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. P.Ss. to Hon'ble Judges with the request to place this notification before their Lordship for kind perusal. (Through E-mail).

BY ORDER OF THE HON'BLE COURT.

sd/-

(RAJNESH KUMAR)
REGISTRAR (JUDICIAL) (SERVICES)